

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:4616
ANSWERED ON:23.12.2005
REVENUE FROM VAT
Sippiparai Shri A. Ravichandran

Will the Minister of FINANCE be pleased to state:

- (a) whether revenue from the Value Added Tax (VAT) implementing States and Union territories has recorded an increase during the first six months of the current fiscal year;
- (b) if so, State-wise details in this regard; and
- (c) the details of VAT compensation disbursed by Ministry since inception of VAT alongwith details of claims received during April-October, 2005?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM)

(a) & (b): The tax revenue of VAT implementing States/ UTs has shown an increase of about 14.3% during first six months of current financial year as compared to the corresponding period of last year, which is higher than the compound annual growth rate (CAGR) of tax revenue of these States during the last 5-year period. This is based on provisional figures of tax revenues furnished by the States. The State-wise details are given in the enclosed Statement.

(c): Upto 15.12.2005, the Ministry has received claims for VAT compensation for a total amount of Rs. 1598.05 crores, out of which claims for total amount of Rs. 1026.89 crores have already been settled and the remaining claims are under process.